

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण
CUTTACK BENCH
कटक खंडपीठ

ORDER SHEET OF THE HEARING ON 13th MARCH, 2023, 10:30 A.M.

CP (IB) No. 5/CB/2023

Present: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad

Name of the Company	Chandan Lal Sahu -Vs- Ecomaister Beads India Pvt. Ltd.
Under Section	9 IBC

For Petitioner (s)

Mr. Sahasransu Sourav, Adv.
Mr. A. Mohanty, Adv.

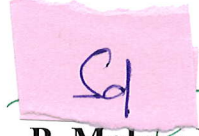
For Respondent (s)

Mr. S. K. Acharya, Adv.

ORDER

Ld. Counsel Mr. Sahasransu Sourav present for the petitioner. Ld. counsel for the respondent Mr. S. K. Acharya present. Seeks enlargement of three days to file their reply affidavit. Time is granted for the same. List the matter on 11.04.2023.


Satya Ranjan Prasad
Member (Technical)


P. Mohan Raj
Member (Judicial)